

taneous heating and in Handi Dhua, it was bursting of an electric cable. There was no loss of life in Talcher but one was killed in Hindi Dhua. The fire area in the Talcher mine has been sealed off, involving about 2/3rd of the mine. The Handi Dhua mine is completely sealed off. This has been done to bring the fire under control, prevent further spreading and finally to extinguish the fire. Extent of loss of property can be assessed only after the fire areas are reopened. Stricter vigilance has been enjoined on collieries to prevent the recurrence of such fires].

DISSEMINATION OF WINE BY GOVERNMENT

200. SHRI SITARAM JAIPURIA: "Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have decided to distil wine in the country; and

(b) if so, where the factory for the purpose is proposed to be located and what will be the capital investment on the project?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) No, Sir.

(b) Does not arise.

12 NOON PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM); Sir, I beg to lay on

†[Transferred from the 27th November, 1963.

the Table, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy each of the following Notifications of the Ministry of Mines and Fuel: —

- (i) Notification G.S.R. No. 1595, dated the 24th September, 1963, publishing the Mineral Concession ((Eighth Amendment) Rules, 1963.
- (ii) Notification G.S.R. No. 1685, dated the 15th October, 1963, publishing the Mineral Concession (Ninth Amendment) Rules, 1963.

[Placed in Library. See No. LT-2035/63 for (i) and (ii)]

ANNUAL REPORT (1962-63) OF THE OIL AND NATURAL GAS COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): Sir, on behalf of Shri Humayun Kabir, I beg to lay on the Table, under subsection (3) of section 23 of the Oil and Natural Gas Commission Act, 1959, a copy of the Annual Report of the Oil and Natural Gas Commission for the year 1962-63. [Placed in Library. See No. LT-2010/63].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table, the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each: —

- (i) Statement No. VI—Thirty-sixth Session, 1961.
- (ii) Statement No. X—Thirty-seventh Session, 1962.
- (iii) Statement No. X—Fortieth Session, 1962.